

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

CA 17/2024 In TP/19(MB)2011

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **BHARAT J. SHAH V/s ARMTEX RUBBER**
PVT. LTD.

Section 397-398 of the Companies Act, 2013

ORDER

CA No. 17/2024 –

1. Mr. Aaysh Gandhi, Advocate i/b Wadia Ghany & Co. appeared for the Applicant.
2. Mr. Jaimin R. Dave, Advocate appeared for the Respondent.
3. Learned Counsel for the Respondent informs that they have already filed an Appeal against the order dated 05.03.2024, which is likely to be taken up shortly. Accordingly, matter be listed thereafter.
4. List this CA on **15.05.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna